

Office of the District Judge, Purba Medinipur  
(Vernacular Department)

NOTICE

In view of the Order No. 50 dated 25.04.2019, a Walk-in-Interview is going to be held on 07.05.2019 at 4.30 P.M., for making a panel of retired Govt. employees preferably Court employees for re-employment on contract basis to the posts of **3 (three) Peshkar** and **2 (two) Peon** for the Additional District & Sessions Judge, Fast Track Courts of this Judgeship as per G.O. No. 6716-J /JD/P/1B-126/2001 dated 14.09.2001. The willing newly retired Govt. employees are directed to report before the Office of the undersigned along with requisite documents, viz. age proof, P.P.O. & medical certificate of his/her fitness etc. on 07.05.2019 at 1.00 P.M.

Inform all concerned.

Sd/-  
District Judge,  
Purba Medinipur.  
25.04.2019.

Office of the District Judge, Purba Medinipur.  
(Vernacular Department)


Memo No. 1085 (7)/XIV-1 dated 25.04.2019.

Copy forwarded to :

1. The Sabhadhipati, Zilla Parishad, Purba Medinipur.
2. The District Magistrate, Purba Medinipur.
3. The Superintendent of Police, Purba Medinipur.
4. The Chief Medical Officer of Health, Purba Medinipur.

for information with a request to his/her office to display the Notice at a conspicuous place of the Office for information of the newly retired Govt. employees.

5. The Judge-in-Charge of Nezarath Department, Civil Courts, Tamluk / Contai / Haldia,  
for information with a request to direct his office to display the Notice in the Office Notice Board.

  
District Judge,  
Purba Medinipur.  
25.04.2019.